

From,

Atul Srivastava, HJS  
Registrar (Judicial)(Services),  
High Court of Judicature  
at Allahabad.

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow.

No. 413 /Admin. (Services)/2019 Dated: Allahabad: August 27, 2019

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. IIPA-Trg./JTRI-1651, dated 14 August, 2019 on the above mentioned subject, I have been directed to inform you that Hon'ble Court has been pleased to approve the schedules of Management Development Programme /Capacity Building Programme scheduled from 02.09.2019 to 06.09.2019, 16.09.2019 to 20.09.2019 and 23.09.2019 to 27.09.2019 at Indian Institute of Public Administration(IIPA), New Delhi.

I am, further to inform you that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A', 'B' & 'C' for the training scheduled from 02.09.2019 to 06.09.2019, 16.09.2019 to 20.09.2019 and 23.09.2019 to 27.09.2019 respectively, at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

Sd/-

(Atul Srivastava)  
Registrar (Judicial) (Services)

No. 413 (i)/Admin. (Services)/2019 dated: August 27, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. Sri Kushal Pal, Addl. Director, Institute of Judicial Training & Research, Lucknow, Sri Rakesh Kumar Shukla, Spl. Secy. & Addl. L.R.(Law) Government of U.P., Lucknow, Sri Vipin Kumar-I, Spl. Secy. & Addl. L.R.(Law) Government of U.P., Lucknow and Sri Peeush Pandey, Registrar National Comp. Law Appel. Tribunal New Delhi with the request to kindly attend the said training programme.
5. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

Sd/-

Registrar (Judicial) (Services)

**List – “A”**

**Special Training Programme on Management for Judicial Officers  
at IIPA, New Delhi**

**Duration: 02.09.2019 to 06.09.2019**

Sl. No	I.D.	Batch	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	2028	DHJS-2012	SUNIL KUMAR-V	Addl. District & Sessions Judge	Bijnor
2.	5804	1990	VIRENDRA KUMAR-III	Addl. District & Sessions Judge	Bulandshahar
3.	5809	1990	RAM SUCHIT	Addl. District & Sessions Judge	Sitapur
4.	2029	DHJS-2012	LOKESH RAI	Spl. J, Spl C.No 2 (Pre.Cor. Act)	Varanasi
5.	5810	1990	MAHESH NAUTIYAL	Spl. J. (SC/ST, Pev.of Atroci Act)	Firozabad
6.	2030	DHJS-2012	SANJAY HARI SHUKLA	Spl. J. (SC/ST, Pev.of Atroci Act)	Mirzapur
7.	5812	1990	RAJESH KUMAR-I	Principal Judge, Family Court	Agra
8.	5815	1990	SURESH CHANDRA BHARTI	Addl. District & Sessions Judge	Saharanpur
9.	5818	1990	ANIL KUMAR-II	Addl. District & Sessions Judge	Agra
10.	2031	DHJS-2012	KRISHAN YADAV	Spl. Judge (E.C. Act)	Banda
11.	5819	1990	SURESH CHAND-I	Addl. District & Sessions Judge	Amroha
12.	1566	2006	SMT. PARUL PANWAR	Chief Judicial Magistrate	Aligarh
13.	1722	2006	SANJAY KUMAR SINGH-III	Addl. Chief Judicial Magistrate	Ghazipur
14.	1637	2006	ANUBHAVA DWIVEDI	Civil Judge (Senior Div.)	Fatehpur
15.	1568	2006	SUSHRI SUNITA SINGH NAGORE	Judge Small Causes Court	Allahabad
16.	1737	2006	NEERAJ KUMAR BAKSHI	Civil Judge (Senior Div.)	Maharajganj
17.	1687	2006	NIRBHAY PRAKASH	Chief Judicial Magistrate	Lalitpur
18.	1753	2006	SAURABH SAXENA	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
19.	1570	2006	SMT. POORNIMA PATHAK	Secretary, District Legal Services Authority	Barabanki
20.	1639	2006	SMT. SHWETA SRIVASTAVA	Addl. Chief Judicial Magistrate	Rai Bareli
21.	1571	2006	ANURAG SHARMA	Secretary, District Legal Services Authority	Rampur
22.	1572	2006	SMT. NOORI ANSAR	Chief Judicial Magistrate	Bahraich
23.	2459	2016	SAKET MISHRA	Judicial Magistrate	Bulandshahar
24.	2528	2016	ANKIT RAJ SINGH	Addl. Civil Judge (Junior Div.)	Deoria
25.	2585	2016	DHARMENDRA KUMAR YADAV	Addl. Civil Judge (Junior Div.)	Bahraich
26.	2556	2016	KUMAR ROHIT ANAND	Addl. Civil Judge (Junior Div.)	Deoria
27.	2542	2016	ADITYA JAISWAL	Addl. Civil Judge (Junior Div.)	Deoria
28.	2483	2016	AKANSHA BANSAL	Judicial Magistrate	Etah
29.	2481	2016	SHASHANK GUPTA	Civil Judge (Junior Div.)	Etah
30.	2577	2016	ANKUR CHAUDHARY	Addl. Civil Judge (Junior Div.)	Etawah
31.	2441	2016	MAYURESH SRIVASTAVA	Addl. Civil Judge (Junior Div.)	Faizabad
32.	2473	2016	TARUNIMA PANDEY	Civil Judge (Junior Div.)	Faizabad
33.	2563	2016	ATUL PAL	Nyayadhikari, Gram Nyayalaya	Fatehpur - Bindki
34.	2444	2016	KIRAN MISHRA	Civil Judge (Junior Div.)	Fatehpur
35.	6234	2003	UMAKANT JINDAL	Addl. District & Sessions Judge	Agra
36.	6324	2003	DR. (SMT.) REEMA BANSALN	Addl. Principal Judge, Family Court	Agra
37.	1632	2006	ANKUR SHARMA	Addl. Civil Judge (Sr.Div.)/ACJM.	Muzaffar Nagar
38.	1579	2006	SMT. MADHU GUPTA	Addl. Civil Judge (Sr.Div.)/ACJM.	Muzaffar Nagar
39.	2159	2013	TARKESHWARI PRASAD SINGH	Civil Judge (Senior Div.)	Allahabad
40.	2153	2013	SMT. NIDHI SHISHODIA	Addl. Civil Judge (Sr.Div.)/ACJM.	Allahabad

**List – “B”**  
**Special Training Programme on Management for Judicial Officers**  
**at IIPA, New Delhi**  
**Duration: 16.09.2019 to 20.09.2019**

Sl. No.	I.D.	Batch	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5821	1990	SHAMBHU NATH	Spl. J. (SC/ST, Pev.of Atroci Act)	Bhadohi at Gyanpur
2.	5822	1990	RAHUL KUMAR KATYAN	Principal Judge, Family Court	Sitapur
3.	2032	DHJS-2012	DEVENDRA SINGH-II	Spl. J. (SC/ST, Pev.of Atroci Act)	Shahjahanpur
4.	5741	1990	RAM KISHOR SHUKLA	Addl. District & Sessions Judge	Mahoba
5.	5786	1990	NARENDRA BAHADUR PRASAD	Principal Judge, Family Court	Maharajganj
6.	5805	1990	SMT. BRIJESH SINGH	Principal Judge, Family Court	Mirzapur
7.	5806	1990	SMT. RENU RAO	Addl. District & Sessions Judge	Hapur
8.	5813	1990	PRABHAKAR RAO	Principal Judge, Family Court	Bhadohi at Gyanpur
9.	5816	1990	SURESH CHANDRA ARYA	Spl. Judge (E.C. Act)	Faizabad
10.	5828	1997	PAWAN PRATAP SINGH	Addl. District & Sessions Judge	Gautambuddha Nagar
11.	5829	1997	PADMAKAR MANI TRIPATHI	Spl. Judge, Anti Corruption V.B.UPSEB	Lucknow
12.	1709	2006	HARI PRAKASH GUPTA	Chief Judicial Magistrate	Balrampur
13.	1688	2006	AVANISH KUMAR RAI	Addl. Chief Judicial Magistrate	Meerut
14.	1573	2006	MOHAMMAD QUAMAR	Chief Judicial Magistrate	Bijnor
15.	1574	2006	GYANENDRA TRIPATHI	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
16.	1640	2006	ABHISHEK SINHA	Secretary, District Legal Services Authority	Hardoi
17.	1754	2006	AVINASH KUMAR SINGH	Civil Judge (Senior Div.)	Moradabad
18.	1689	2006	ALOK KUMAR SINGH	Addl. Chief Judicial Magistrate	Varanasi
19.	1731	2006	PRADEEP KUMAR MISHRA	Chief Judicial Magistrate	Chitrakoot
20.	1575	2006	SMT. DIVYA BHARGAVA	Addl. Civil Judge (Sr.Div.)/ACJM.	Agra
21.	1576	2006	NEEL KANT MANI TRIPATHI	Secretary, District Legal Services Authority	Kanpur Nagar
22.	1690	2006	RAGHUBAR SINGH	Civil Judge (Senior Div.)	Bhadohi at Gyanpur
23.	2499	2016	CHARU SINGH	Civil Judge (Junior Div.)	Firozabad
24.	2674	2016	VANDANA AGARWAL	Civil Judge (Junior Div.)	Gautambuddha Nagar
25.	2527	2016	SHIVANK SINGH	Judicial Magistrate	Ghaziabad
26.	2602	2016	ADARSH AMOL	Civil Judge (Junior Div.)	Ghaziipur
27.	2511	2016	SHAMBHAVI	Addl. Civil Judge (Junior Div.)	Ghaziipur
28.	2530	2016	PRABHAT SINGH	Addl. Civil Judge (Junior Div.)	Gonda
29.	2433	2016	KAVYA SINGH	Judicial Magistrate	Gonda
30.	2438	2016	ASHISH KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Gorakhpur
31.	2452	2016	ATIF SIDDIQUI	Civil Judge (Junior Div.)	Hamirpur
32.	2502	2016	AKANSHA BAJPAI	Judicial Magistrate	Hardoi
33.	2564	2016	VINOD KUMAR YADAV	Civil Judge (Junior Div.)	Hardoi
34.	2617	2016	SAURABH KUMAR GAUTAM	Civil Judge (Junior Div.)	Hathras
35.	6276	2003	GAURAV SHARMA	Spl. J, Spl C.No 9 (Pre.Cor. Act)	Lucknow
36.	6198	2003	SMT. NEETU PATHAK	Judge, Spl Court, CBI Court No. 1	Lucknow
37.	1561	2006	ABHISHEK KUMAR SRIVASTAV	Secretary, District Legal Services Authority	Ghaziabad
38.	1789	2006	SMT. POONAM SINGH-II	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
39.	2138	2013	ARIF AHMAD ANSARI	Civil Judge (Senior Div.)	Hardoi
40.	2115	2013	SMT. SABIHA KHATOON	Addl. Civil Judge (Sr.Div.)/ACJM.	Hardoi
41.	6165	2000	KUSHAL PAL	Addl. Director, Inst. of Judl. Training & Research	Lucknow

**List – “C”**  
**Special Training Programme on Management for Judicial Officers**  
**at IIPA, New Delhi**  
**Duration: 23.09.2019 to 27.09.2019**

Sl. No	I.D.	Batch	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5830	1997	AJAY KUMAR TRIPATHI-I	Addl. Principal Judge, Family Court	Lucknow
2.	5831	1997	ZAIGAM UDDIN	Spl. Judge (E.C. Act)	Rai Bareli
3.	5832	1997	KM. REKHA AGNIHOTRI	Addl. District & Sessions Judge	Ghaziabad
4.	5834	1997	RAKESH KUMAR SHUKLA	Spl. Secy. & Addl. L.R. (Law), Govt. of U.P.	Lucknow
5.	5835	1997	CHANDRA BHANU SINGH	Addl. District & Sessions Judge	Ballia
6.	5836	1997	VIPIN KUMAR-I	Spl. Secy. & Addl. L.R. (Law), Govt. of U.P.	Lucknow
7.	5837	1997	KM. ARADHANA RANI	Addl. Principal Judge, Family Court	Mau
8.	5838	1997	DHARNI DHAR OJHA	Principal Judge, Family Court	Deoria
9.	5839	1997	ARBIND KUMAR UPADHYAY	Spl. Judge (E.C. Act)	Unnao
10.	5840	1997	PEEUSH PANDEY	Registrar, National Comp. Law Appel. Tribunal	New Delhi
11.	5841	1997	VINOD KUMAR JAISWAL	Addl. District & Sessions Judge	Agra
12.	1577	2006	VAYU NANDAN MISHRA	Addl. Civil Judge (Sr.Div.)/ACJM.	Hardoi
13.	1641	2006	ABHISHEK UPADHYAYA	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar
14.	1578	2006	SUSHRI EKTA KUSHWAHA	Civil Judge (Senior Div.)	Jaunpur
15.	1710	2006	MANOJ KUMAR MISRA-II	Civil Judge (Senior Div.)	Aligarh
16.	1580	2006	PARITOSH SHRESHTA	Addl. Civil Judge (Senior Div.)	Saharanpur - Deoband
17.	1733	2006	PRADEEP KUMAR-IV	Addl. Civil Judge (Sr.Div.)/ACJM.	Rampur
18.	1581	2006	RAJNESH KUMAR	Addl. Chief Judicial Magistrate	Jaunpur
19.	1582	2006	AMAR SINGH	Civil Judge (Senior Div.)	Mathura
20.	1691	2006	SUDHAKAR DUBEY	Chief Judicial Magistrate	Firozabad
21.	1583	2006	RAKESH KUMAR-VII	Addl. Civil Judge (Sr.Div.)/ACJM.	Ghaziabad
22.	1734	2006	AMIT KUMAR TIWARI	Addl. Chief Judicial Magistrate	Mathura
23.	2447	2016	PALASH GANGULI	Civil Judge (Junior Div.)	Jalaun at Orai
24.	2560	2016	MANOJ KUMAR YADAV	Civil Judge (Junior Div.)	Jaunpur
25.	2524	2016	KALPANA YADAV	Addl. Civil Judge (Junior Div.)	Jaunpur
26.	2454	2016	ANURAG YADAV	Civil Judge (Junior Div.)	Jaunpur - Sahaganj
27.	2593	2016	SHALINI VIDHEY	Civil Judge (Junior Div.)	Kannauj
28.	2536	2016	ANKIT VERMA	Judicial Magistrate	Kannauj
29.	2580	2016	ABHINAY SINGH	Addl. Civil Judge (Junior Div.)	Kannauj
30.	2600	2016	YOGITA KUMAR	Civil Judge (Junior Div.)	Kanpur Nagar
31.	2436	2016	PRACHI AGRAWAL	Civil Judge (Junior Div.)	Kasganj
32.	2498	2016	SHOBHIT RAY	Judicial Magistrate	Kushi Nagar at Padrauna
33.	6313	2003	RAVINDRA KUMAR-III	A.D.J. (FTC)	Hardoi
34.	6235	2003	SMT. DEEPA RAI	Addl. District & Sessions Judge	Hardoi
35.	1563	2006	RITISH SACHDEVA	Chief Judicial Magistrate	Etah
36.	1685	2006	SMT. REEMA MALHOTRA	Civil Judge (Senior Div.)	Etah
37.	2118	2013	BHAGAT SINGH	Civil Judge (Senior Div.)	Ramabai Nagar
38.	2098	2013	SMT. SONALI POONIA	Addl. Civil Judge (Sr.Div.)/ACJM.	Ramabai Nagar
39.	2534	2016	JYOTSNA SINGH	Addl. Civil Judge (Junior Div.)	Kanpur Nagar
40.	2037	2013	AISHWARYA PRATAP SINGH	Addl. Civil Judge (Sr.Div.)/ACMM.	Kanpur Nagar